

May 08, 2026 तक की स्थिति के अनुसार प्रारूप प्रस्ताव दस्तावेजों (डाफ्ट और डॉक्यूमेंट) के संबंध में कार्यवाही की स्थिति (यह स्थिति प्रत्येक सप्ताह अपडेट की जाती है और अगली बार May 15, 2026 को समाप्त हो रहे सप्ताह में अपडेट की जाएगी।)									
भारतीय प्रतिभूति और विनियम बोर्ड (सिपर्स) का पर्याप्त अर्जन और अधिग्रहण विनियम, 2011 सेबी (सब्सट्रिपल एंकिजीशन ऑफ सेयर्स एंड टेकऑफर्स) रेग्युलेशन, 2011 के तहत									
Sl. No. / क्र. सं.	लक्षित कंपनी (टारगेट कंपनी) Target Company	अर्जनकर्ता (एक्युअर) Acquirer	मर्चेंट बैंकर (मर्चेंट बैंकर) Merchant Banker	स्टॉक एक्सचेंजों को सार्वजनिक घोषणा भेजे जाने की तारीख PA Date	समाचार-पत्रों में विस्तृत सार्वजनिक वितरण (पब्लिक स्टेटमेंट) प्रकाशित होने की तारीख DPS date	प्रारूप प्रस्ताव दस्तावेज प्राप्त होने की तारीख DOD received on	प्रस्ताव (ऑफर) का आकार (करोड़ रु. में) Offer Size (Rs. Cr)	अंतिम बार सूचना आदि कब भेजी गई / कब प्राप्त हुई Last communication issued/received	कार्यवाही की स्थिति Processing status
1	Federal Mogul Goetze India Limited	Pegasus Holdings III, LLC and Pegasus Parent, L.P.	BofA Securities India Limited	23-Feb-22	29-Nov-22	01-Dec-22	411.00	Pending in Supreme Court	The matter is subjudice.
2	BLB LIMITED	DREAM ACHIEVER CONSULTANCY SERVICES PRIVATE LIMITED	Corpwis Advisors Private Limited	17-Jan-24	21-Jan-24	29-Jan-24	31.06	Enforcement Directorate has frozen the assets of the Acquirer and ED has also taken into custody the promoter of the Acquirer. The matter is subjudice.	The matter is subjudice at Enforcement Directorate.
3	G D Trading and Agencies Limited	Mr. Rajendra Kamalakant Chodankar	Swaraj Shares and Securities Private Limited	23-Apr-24	27-Apr-24	30-Apr-24	4.08	The approvals for underlying transaction which triggered the open offer has been revoked by BSE and Target Company has filed an appeal before SAT.	Under process
4	SRI SARVARAYA SUGARS LIMITED	3A Capital Services Limited	Arihant Capital Markets Limited	06-Dec-24	13-Dec-24	20-Dec-24	73.11	Acquirer has filed an appeal in SAT against SEBI direction dated April 01, 2025.	The matter is subjudice at SAT.
5	Supreme Infrastructure India Limited	Mr. Vikram Sharma (Acquirer 1) Supreme Lake View Bungalows Private Limited (Acquirer 2) RBS Real Estate Ventures Private Limited (Acquirer 3) Barkha Sharma (PAC 1) BVB Infracorp Private Limited (PAC 2) VSB Infracorp Private Limited (PAC 3) and BJA Agro Infra Private Limited (PAC 4)	Systematix Corporate Services Limited	17-Dec-25	23-Dec-25	26-Dec-25	65.21	Reply received on April 17, 2026	Under process
6	SJ Corporation Limited	Mr. Pintu Kanjibhai Kalavadia, Mr. Prashant Kanjibhai Kalavadia, Mr. Umang Kantilal Savani and Mr. Kalpesh Patel	Diggl Corporate Advisors Private Limited	30-Jan-26	06-Feb-26	13-Feb-26	13.52	MB is advised to file revised DLOO as per Reg 16(6)	Reply awaited from MB.
7	Ortin Global Limited	Mr. Parveen Satija	Rarever Financial Advisors Private Limited	10-Feb-26	17-Feb-26	25-Feb-26	3.09	Reply received on May 06, 2026	Under Process
8	Purple Finance Limited	Allied Commodities Private Limited, Mr. Sandeep Jindal, Intellect Stock Broking Limited, Intellect Money	Mark Corporate Advisors Private Limited	06-Feb-26	13-Feb-26	23-Feb-26	97.06	Clarifications sought on May 05, 2026	Reply awaited from MB.
9	Shantai Industries Limited	Rochie Dhoika Private Limited ("Acquirer 1"), Pandav Dishant Kanubhai ("Acquirer 2"), Nikunj Vijaybhai Prajapati ("Acquirer 3"), Pandav Jinesh Kanayalal ("Acquirer 4") and Pandav Pradipkumar Vijaybhai ("Acquirer 5")	Saffron Capital Advisors Private Limited	13-Feb-26	23-Feb-26	02-Mar-26	4.03	Reply received on May 2, 2026	Under process
10	lykot Hitech Toolroom Limited	ASPECT GLOBAL VENTURES PRIVATE LIMITED	Saffron Capital Advisors Private Limited	24-Feb-26	04-Mar-26	11-Mar-26	2.29	Clarification sought on May 08, 2026	Reply awaited from MB.
11	NOVARTIS INDIA LIMITED	WAVEVERSE INVESTMENTS LIMITED, CHRYSCAPITAL FUND X, Two Infinity Partners	Axis Capital Limited	19-Feb-26	26-Feb-26	06-Mar-26	552.49	Clarifications sought on May 05, 2026	Reply awaited from MB.
12	BABA Arts Limited	Skybridge Interactive LLP	BONANZA PORTFOLIO LIMITED	25-Feb-26	05-Mar-26	12-Mar-26	7.97	Clarifications sought on May 08, 2026	Reply awaited from MB.
13	Grand Foundry Limited	M/S SAR Televenture Limited	D & A FINANCIAL SERVICES (P) LIMITED	03-Mar-26	10-Mar-26	17-Mar-26	1.98	Reply received on May 6, 2026	Under process
14	RGF Capital Markets Limited	Mr. Nishad Jitendra Shah ("Acquirer-1"), M/s. Nishad Jitendra Shah HUF ("Acquirer-2"), Ms. Rajshree Nishad Shah ("Acquirer-3"), Mr. Parshwa Nishad Shah ("Acquirer-4"), Ms. Payal Paras Shah ("Acquirer-5"), M/s. Trupti Management Services Private Limited ("Acquirer-6"), M/s. Rocksolid Investments ("Acquirer-7"), M/s. Rocksolid Enterprise ("Acquirer-8"), and M/s. Rockthree framework LLP ("Acquirer-9")	Kunvarji Finstock Private Limited	10-Mar-26	17-Mar-26	24-Mar-26	3.90	Reply received on May 06, 2026	Under process
15	Niachal Refractories Limited	SFAL Speciality Alloys Limited	Narnolia Financial Services Limited	11-Mar-26	18-Mar-26	27-Mar-26	13.16	Clarification sought on May 07, 2026	Reply awaited from MB.
16	Oxford Industries Limited	Mr. Saroj Kumar Choudhury	Navigant Corporate Advisors Limited	12-Mar-26	20-Mar-26	30-Mar-26	0.77	Reply received on 07/05/2026	Under Process
17	Arco Leasing Limited	Mr. Jitesh Kothari, Mr. Atul Ramshankar Jaiswal	JJ IPO Advisors Private Limited	13-Mar-26	23-Mar-26	01-Apr-26	2.77	Reply received on May 06, 2026	Under process
18	Sarda Proteins Limited	Onix Renewable Limited (Formerly known as Onix Structure Private Limited)	Grow House Wealth Management Private Limited	18-Mar-26	27-Mar-26	08-Apr-26	19.89	Clarifications sought on May 08, 2026	Reply awaited from MB.
19	REKVINA LABORATORIES LIMITED	Surbhit Mukesh Shah, Amit Mukesh Shah and Dhruvalkumar Patel	Vivro Financial Services Private Limited	16-Mar-26	24-Mar-26	02-Apr-26	2.89	Clarification sought on Apr 30, 2026	Reply awaited from MB.
20	SANGINITA CHEMICALS LIMITED	B N G INVESTMENT LLC, ANUBHAV AGARWAL	Finshore Management Services Limited	20-Mar-26	30-Mar-26	08-Apr-26	21.26	Reply received on May 5, 2026	Under process
21	Midland Polymers Limited	Gayathri Boreddy, Jagannath Edla, Radha Krishna Avudari, Mahammad Ahsan Shaik and Ravi Kiran Veeramalla	Navigant Corporate Advisors Limited	27-Mar-26	07-Apr-26	15-Apr-26	9.75	Reply received on May 06, 2026	Under process
22	Krishna Capital and Securities Limited	Ashu Bishnoi and Yagnik Tank	Grow House Wealth Management Private Limited	26-Mar-26	06-Apr-26	13-Apr-26	3.61	Clarification sought on May 04, 2026	Reply awaited from MB.
23	Senthil Infotek Limited	Kolli Murali Krishna and Gogineni Srinivas	Synfinx Capital Private Limited	08-Apr-26	16-Apr-26	22-Apr-26	1.05	Reply received on 06/05/2026	Under Process
24	Jindal Leasefin Limited	TRIPATI AGROTECH PRIVATE LIMITED	Rarever Financial Advisors Private Limited	20-Apr-26	27-Apr-26	05-May-26	1.41	DLOF received on May 05, 2026	Under process
25	Sharp India Limited	M/s. Smart Services Private Limited	NAVIGANT CORPORATE ADVISORS LIMITED	14-Apr-26	21-Apr-26	28-Apr-26	6.48	DLOF is received on April 28, 2026	Under process
26	TMT (India) Limited	YOGA BUILDERS PRIVATE LIMITED, SCAFFOLD PROPERTIES PRIVATE LIMITED AND MK PROFILELEASE PRIVATE LIMITED	NAVIGANT CORPORATE ADVISORS LIMITED	20-Apr-26	27-Apr-26	05-May-26	1.28	DLOF is received on May 05, 2026	Under process

यदि उपरोक्त प्रारूप प्रस्ताव दस्तावेजों के संबंध में कोई कार्यवाही नहीं की गई है या कार्यवाही करने में बहुत अधिक देरी हुई है, तो ऐसे में मर्चेंट बैंकर / कंपनी इस मामले के संबंध में मुझा महाप्रबंधक, श्री दीप शाह (deepmanis@sebi.gov.in) या कार्यपालक निदेशक, श्री जैवेन सोनपारे (jvevans@sebi.gov.in) से बिना किसी हिचक के संपर्क कर सकते हैं / सकती हैं।